



OFFICIAL MEMORANDUM

Sub: Courts & Judges – Spread of Corona Virus Pandemic – Limited functioning of the Subordinate Courts in the Union Territory of Puducherry due to lockdown in the Union Territory of Puducherry - Summer Vacation of the Subordinate Civil Courts in the Union Territory of Puducherry from the 1st of May, 2020 to 31st of May, 2020 kept in abeyance and adjourned – Orders issued.

Ref: High Court's Official Memorandum in Roc.No.88001-A/2019/C3, dt.13.12.2019.

In view of the extraordinary situation that has emerged on account of the spread of the Corona Virus Pandemic and in the wake of the extremely limited nature of functioning of all the Subordinate Courts in the Union Territory of Puducherry due to lockdown in the Union Territory of Puducherry as a result of corona virus pandemic and in order to ensure full and effective functioning of all the Subordinate Courts, the Summer Vacation of the Subordinate Civil Courts in the Union Territory of Puducherry from the 1st of May, 2020 to 31st of May, 2020 is kept in abeyance and stands adjourned.

The Subordinate Civil Courts in the Union Territory of Puducherry shall therefore continue to function regularly during the said period, i.e. from the 1st of May, 2020 to 31st of May, 2020.

The Summer Vacation of the Subordinate Civil Courts in the Union Territory of Puducherry, as already notified vide High Court's Official Memorandum in Roc.No.88001-A/2019/C3, dt.13.12.2019 stands modified accordingly.

HIGH COURT, MADRAS
DATED: 18.04.2020.

SD/- C.KUMARAPPAN
REGISTRAR GENERAL
JVE

To

01. All the Hon'ble Judges (for information).
 02. All the Registrars, High Court, Madras & Madurai Bench of Madras High Court, Madurai.
 03. The Chief Judge, Puducherry .
 04. The Chief Judicial Magistrate, Puducherry.
- (with a request to communicate this Official Memorandum to all the Subordinates under your control)*
05. The Deputy Secretary to Government, Law Department, Government of Puducherry, Puducherry (for information).
 06. The Government Pleader-Cum-Public Prosecutor for Puducherry, High Court, Madras.

Copy to:-

01. The Assistant Registrar (Puducherry), High Court, Madras.
02. The Section Officers, B, B5, F & Protocol Sections, High Court, Madras and Madurai Bench of Madras High Court, Madurai.
03. The Section Officer, "C" Section, Madurai Bench of Madras High Court, Madurai.
04. The Record Keeper, A.D. Records, High Court, Madras and Madurai Bench of Madras High Court, Madurai.

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